

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 134/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.06.2017

NAME OF THE PARTIES: M/s. Shri Rani Sati Investment and Finance Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mitesh Dhabliwala	Practising company Secretary	<i>Dhabliwala</i>
		<i>order passed</i>	

sd/- 7/6/17

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai